

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 44 of 2019 &
IA Nos. 124 & 123 of 2019**

Dated : 12th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Global Energy Private Limited

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

...Respondent (s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Mridul Chakravarty
Mr. Tushar Srivastava
Mr. Lakshayajit Singh Bagdwal
Mr. Karan Goval
Ms. Soumya Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. Ashutosh Jain for R-2

ORDER

Reply of Respondent No.1 shall be filed within one week.

Thereafter, rejoinder, if any, to the reply of Respondent No.1 shall be filed within two weeks.

List the matter on **15.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**
mk/mkj

**(Justice Manjula Chellur)
Chairperson**